

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P. (IB)/534(MB)2023

IN THE MATTER OF

Leena Salot ... Petitioner

Vs

Ridham Synthetics Private Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CS Ashish O. Lalpuria (PH)

For the Respondent: Adv. Rashmi Shah (PH)

ORDER

Counsel for both the parties have filed their written submissions. **Reserved for orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/